

## **Positions:**

• Junior Program officer, Delhi. (Child protection casework)

• and Program officer, Bangalore. (Child protection casework)

Term: Full-time

**Locations: New Delhi and Bangalore** 

Remuneration: Competitive Deadline: 5 April 2024

## About iProbono

iProbono's mission is to enable people to access their rights in pursuit of a just society. We believe in holistic counsel, capacity building, storytelling, research, and policy advocacy to support social change.

By promoting active citizenship and engaging in a holistic model, we:

- Advance justice for all by representing people in need
- Strengthen the impact of civil society
- Advocate for policies that promote social equity

iProbono works on cases involving child abuse, trafficking, disability rights, housing rights, rights of undertrial prisoners and engages in advocacy efforts on these subject areas. We also provide support in the form of legal assistance to NGOs across the country working on a range of issues.

## 1. The Role (Junior Program Officer, Delhi)

We are looking for a Junior Program Officer to join our team in Delhi. This team member will be responsible for supporting our child protection litigation, and working on advocacy and capacity building projects. They will report Senior Program Officers leading this work. This position would suit dynamic, early career individuals who not only possess legal skills but a passion for social justice and child rights. We are looking for individuals who want to build their career with us and be part of iProbono for the long term.

Successful candidates will possess a sound knowledge of the Indian legal system and must have good communication skills. They should be highly organised, results-driven team players. They need to be able to work independently where required while providing essential support to the Programs Team.

### Responsibilities

- Attending court hearings, coordinating with panel lawyers and keeping notes of follow-up action required.
- Documentation (updating the iProbono in-house database, updating and creating case notes, updating litigation management notes and dates of hearings).
- Legal research and writing.
- Reaching out to NGOs to initiate new partnerships.
- Developing and working on advocacy projects and strategic litigation, based on an assessment of needs on ground .
- Organising and executing workshops and trainings for our partner organisations and their beneficiaries.
- Draft articles and social media posts regarding own programs work, as required.



# **Skills and Experience**

- A bachelor's degree in law
- 1-3 years court experience while working at an NGO and/or litigation chamber Sound knowledge of the Indian legal system, particularly laws related to child rights Excellent written and oral communication skills in English and Hindi

# 2. The Role (Program Officer, Bangalore)

We are looking for a Program Officer in Bengaluru, who will be responsible for managing litigation support and enhancing outreach to our partner lawyers and organisations. The team members will work closely with our Delhi Programs Team on our advocacy and capacity-enhancement projects. This position would suit dynamic individuals who not only possess legal skills but also a passion for social justice. We are looking for an individual who wants to build their career with us and be part of iProbono for the long term.

The candidate must possess a sound knowledge of the Indian legal system and must have good communication skills. They should be highly organised, results-driven team players. They need to be able to work independently where required while providing essential support to the program team.

# Responsibilities

- Assisting the Public Prosecutor in Court, coordinating with iProbono panel lawyers and keeping notes of follow-up action required for our casework.
- Documentation (updating the iProbono in-house database, updating and creating case notes, updating litigation management notes and dates of hearings)
- Legal research, drafting and writing.
- Reaching out to NGOs to initiate new partnerships.
- Developing and working on advocacy projects and strategic litigation, based on an assessment of needs on the ground.
- Organising and executing workshops and trainings for our partner organisations and their beneficiaries.

#### **Skills and Experience**

- A bachelor's degree in law.
- 1-2 years work experience with an NGO or litigation chamber.
- Sound knowledge of the Indian legal system, particularly laws related to child rights.
- Effective legal research skills.
- Excellent written and oral communication skills in English and Kannada.
- Comfortable working independently and as part of a small team

To apply, please email recruitment@i-probono.com with your CV and a short cover letter on why you are suitable for the role.